

CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT DATED AUGUST 29, 2008 TO THE EQUITY SHAREHOLDERS OF TAINWALA CHEMICALS AND PLASTICS (INDIA) LIMITED ('TCPIL'/TARGET COMPANY)

REGD. OFFICE: "Tainwala House" Road No. 18, M.I.D.C., Marol,
Andheri (East), Mumbai – 400 093,

Tel No. : (+91-22-66926120/22), Fax No.: (+91-22-28387039)

This Corrigendum is being issued by Anand Rathi Financial Services Limited (Formerly known as Anand Rathi Securities Limited) (the "Manager to the Offer"/"ARFSL"), for and on behalf of Mrs. Shobha Tainwala (The Acquirer) and Mr. Dungarmal Tainwala, Mr. Rajkumar Tainwala, Dungarmal Rameshkumar HUF, Mrs. Amishi Tainwala, Mrs. Vandana Tainwala, Mrs. Liladevi Tainwala, Tainwala Personal Care Products Private Limited(TPCPPL) and Concept Reality and Securities Private Limited(CRSPL)(PACs) in continuation of and should be read in conjunction with, the Public Announcement ("PA") published in all editions of Business Standard (English) and Business Standard (Hindi) and Navshakti one regional newspaper on August 29, 2008 pursuant and in compliance with Regulation 11(1) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers), 1997 and subsequent amendments thereto (hereinafter referred to as ("SEBI(SAST) Regulations")).

The shareholders of TCPIL are requested to kindly note that the following amendments with respect to the PA:-

(I) Terms used but not defined in this Corrigendum shall have the same meaning as assigned in the PA.

(II) SCHEDULE OF ACTIVITIES

The schedule of activities (Original and Revised) pertaining to the offer is given below:

Activities	Original Schedule	Revised Schedule
Date of Publication of Public Announcement	Friday, August 29, 2008	Friday, August 29, 2008
Specified Date *	Friday, September 12, 2008	Friday, September 12, 2008
Last date for announcement of a competitive bid	Thursday, September 18, 2008	Thursday, September 18, 2008
Date by which Letter of Offer will be posted to shareholders	Friday, October 10, 2008	Monday, November 03, 2008
Date of Opening of the Offer	Wednesday, October 22, 2008	Friday, November 07, 2008
Last date for revising the offer price/number of Shares	Monday, October 27, 2008	Monday, November 17, 2008
Last date for withdrawing acceptance from the Offer	Wednesday, November 05, 2008	Friday, November 21, 2008
Date of Closure of the Offer	Monday, November 10, 2008	Wednesday, November 26, 2008
Date of communicating rejection / acceptance and payment of consideration for applications accepted	Tuesday, November 25, 2008	Thursday, December 11, 2008

* Specified date is only for the purpose of determining the names of the shareholders as on such date to whom the Letter of Offer would be sent and all owners (registered or unregistered) of the shares of the Target Company (except Acquirer, PACs and parties to the Share Purchase Agreement) are eligible to participate in the Offer anytime before the closing of the Offer.

The Public Announcement dated August 29, 2009 and this Corrigendum to the PA shall also be available on website of SEBI (www.sebi.gov.in).

The Acquirer and PACs accept full responsibility for the information contained in this Corrigendum to the PA.

For further details, please refer to the Letter of Offer and Form of Acceptance.

ISSUED BY THE MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRER AND PACS

ANAND RATHI

ANAND RATHI FINANCIAL SERVICES LIMITED

(Formerly known as Anand Rathi Securities Limited)
11th Floor, Times Tower, Kamala City, Senapati Bapat Marg,
Lower Parel, Mumbai 400013.

Tel. : +91 22 4047 7000 ● Fax : +91 22 4047 7070

Email : tcpilopenoffer@rathi.com ● Website : www.rathi.com

SEBI Registration No.: MB / INM000010478

Contact Person: Mr. Jitendra Verma / Ms. Shweta Rathi